

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

16/193/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.01.2018

NAME OF THE COMPANY: M/s DD Industries Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr. Manish Raj, CP for ROC Delhi.		
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**ORDER**

Notice of the petitioner is duly accepted by the Ld. Counsel for the  
ROC. Report of the ROC has not been received.

To come up on 9<sup>th</sup> February, 2018.

-S-d-1

(Deepa Krishan)  
Member (T)

-S-d-7

(Ina Malhotra)  
Member (J)

(Lekh Raj Singh)